

**HIGH COURT OF DELHI: NEW DELHI**

No. 82 /DHC/Gaz/G-3/VI.E.2(a)/2011  
Dated, the 20<sup>th</sup> September, 2011.

**ORDER**

Hon'ble the Chief Justice and Judges of this Court have been pleased to make the following postings/transfers in the Delhi Judicial Service with effect from 27.09.2011:-

Sl. No.	Name of the Officer	From	To	Civil/ Police district to which allocated	Remarks
1	Ms. Kiran Bansal	Joint Director, Delhi Judicial Academy	ACMM-1, East, Karkardooma	East	Vice Ms. Vrinda Kumari
2	Ms. Vrinda Kumari	ACMM-1, East, Karkardooma	ARC-1, East, Karkardooma	East	In a new court
3	Mr. Pulastya Pramachala	Joint Director, Delhi Judicial Academy	MM-7, North-East, Karkardooma	North-East	In a new court (to be assigned work of criminal cases arising out of jurisdiction of Police Stations Seelampur and Zafrabad on withdrawal from Ms. Bhawani Sharma, MM-5, North-East, Karkardooma.)
4	Mr. Vijay Kumar Jha	MM-2, North-West, Rohini	Civil Judge, North-West, Rohini	North-West	In a new court.
5	Mr. Sunil Kumar	MM (NI Act), North-West, Rohini	MM-2, North-West, Rohini	North-West	Vice Mr. Vijay Kumar Jha.
6	Ms. Shefali Barnala Tandon	On return from leave	MM (NI Act), North-West, Rohini	North-West	Vice Mr. Sunil Kumar

**Notes:-**

1. The Judicial Officers shall be under the control of the District Judge of the District to which they have been allocated.
2. The Judicial Officers under transfer shall pronounce the judgments/orders in the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order, and in case any matter for pronouncement of judgment/order has been fixed beyond 7 days from the date of issue of posting/transfer order, then the said matter shall be preponed and the judgment/order shall be pronounced before relinquishing the charge of the court in terms of the posting/transfer order.
3. The District Judge concerned shall assign sufficient number of cases to the newly created court of ARC-1, East, Karkardooma, to be presided over by Ms. Vrinda Kumari on withdrawal from other such courts at the same location.
4. The court of Mr. Ravinder Singh-I, ARC, East, Karkardooma, stands re-designated as ARC-2, East, Karkardooma.
5. The District & Sessions Judge, Delhi will assign to Mr. Pulastya Pramachala work of criminal cases arising out of jurisdiction of Police Stations Seelampur and Zafrabad on withdrawal from Ms. Bhawani Sharma, MM-5, North-East, Karkardooma.